NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 567/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: M/s. Mayfair Mines & Minerals Pvt. Ltd.

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

NAME DESIGNATION SIGNATURE

ORDER

CP No. 567/252(1)/NCLT/MB/MAH/2017

This Company Petition is allowed, vide separate order, on imposing costs of ₹1,00,000 payable to NCLT, Mumbai, within 15 days hereof.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)